

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SJ CORPORATION LIMITED

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This corrigendum is in continuation and should be read in conjunctions with the Public Announcement ("PA") issued on 4th August 2008 by Aryaman Financial Services Limited ("Manager to the Offer") on behalf of Mr. Savjibhai D. Patel and Mrs. Usha S. Patel (hereinafter referred as "The Acquirers") and M/s. Shyam Star Gems Limited (hereinafter referred to as "Persons Acting in Concert / PAC") pursuant to Regulation 11 (1) and 12 and other provisions of Chapter III and in compliance with the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations").

The following changes/additions/modifications have been made in the original PA. Kindly note that:

Under 1 – "The Background of the Offer":

1.15 The equity shares of SJCL are frequently traded on the BSE. In view of the parameters considered and presented in paragraphs 1.13 and 1.14 above, in the opinion of the Acquirers and Manager to the Offer, the Offer Price of Rs. 447.00/- per share being the highest of the prices mentioned above is justified in terms of Regulation 20(4) & 20 (11) of the Regulations.

Under 9 – "Other terms of the Offer":

9.15 The revised Schedule of Activities with date and day are as follows:

Activity	Original	Revised
Public Announcement	04.08.2008 (Monday)	04.08.2008 (Monday)
Specified Date	14.08.2008 (Thursday)	14.08.2008 (Thursday)
Last date for a Competitive Bid	25.08.2008 (Monday)	25.08.2008 (Monday)
Date by which Letter of Offer to be posted to the shareholders	15.09.2008 (Monday)	11.09.2008 (Thursday)
Date of Opening of the Offer	24.09.2008 (Wednesday)	18.09.2008 (Thursday)
Last date for revising the offer price / Number of Share	30.09.2008 (Tuesday)	25.09.2008 (Thursday)
Last date for withdrawal of acceptance by the shareholders	07.10.2008 (Tuesday)	01.10.2008 (Wednesday)
Date of Closure of the Offer	13.10.2008 (Monday)	07.10.2008 (Tuesday)
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	27.10.2008 (Monday)	22.10.2008 (Wednesday)

All other terms, conditions and information of the PA remain unchanged. This announcement would also be available on the SEBI Website: www.sebi.gov.in



Aryaman Financial Services Limited

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Place: Mumbai, Date: 05.09.2008